

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 10593 of 2018
ST/CO/10462/2018

[Arising out of Order-in-Appeal No OIA-AHM-EXCUS-003-APP-0146-17-18 dated 15.12.2017 passed by Commissioner (Appeals) of Central Excise & ST, Ahmedabad]

Commissioner of Central Excise & ST, Ahmedabad **Appellant**

Custom House. 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat

VERSUS

R World Leisure Limited **Respondent**

Plot No. 141, Rajshri Cinema, Sector- 21,
Gandhinagar, Gujarat

APPEARANCE :

Shri T.K. Sikdar, Assistant Commissioner (AR) for the Appellant-Revenue
Shri Ishan Bhatt, Advocate for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)

FINAL ORDER NO. A/11952/2019

DATE OF HEARING/ DECISION : 17.10.2019

RAMESH NAIR :

Revenue filed a letter to withdraw the appeal on monetary limit, as per Government's Litigation Policy Instruction vide F. No. 390/Misc/116/2017-JC dated 22.08.2019, as the amount involved in the appeal is less than Rs. 50 Lakhs. Accordingly, the appeal is dismissed. Cross objection also disposed of.

(Dictated and pronounced in the open court)

(Ramesh Nair)
Member (Judicial)

(Raju)
Member (Technical)